

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (C) No. 522 of 2010

Bihar State Co-operative Bank Ltd. through its Managing Director & Anr.
..... .. Petitioners
Versus
The State of Jharkhand & Ors. Respondents
With
W. P. (C) No. 529 of 2010

Bihar State Co-operative Bank Ltd. through its Managing Director & Anr.
..... .. Petitioners
Versus
The State of Jharkhand & Ors. Respondents
With
W. P. (C) No. 533 of 2010

Bihar State Co-operative Bank Ltd. through its Managing Director & Anr.
..... .. Petitioners
Versus
The State of Jharkhand & Ors. Respondents
With
W. P. (C) No. 534 of 2010

Bihar State Co-operative Bank Ltd. through its Managing Director & Anr.
..... .. Petitioners
Versus
The State of Jharkhand & Ors. Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Ms. Surbhi, Advocate (In all cases)
For the State : Ms. Varsha Ramsisaria, AC to GP-V
For the Co-operative Bank : Mr. Mrinal Kanti Roy, ADv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

06/ 05.04.2021 As prayed for by the learned counsel for the petitioners, put up these cases on 26.04.2021.

(Rajesh Kumar, J.)